

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).9516/2010

(From the judgement and order dated 22/07/2009 in MFA No.172/2009 of
The HIGH COURT OF KERALA AT ERNAKULAM)

ORIENTAL INSURANCE CO.LTD. Petitioner(s)

VERSUS

SIBY GEORGE & ORS. Respondent(s)

(With office report)

Date: 16/01/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE CYRIAC JOSEPH
HON'BLE MRS. JUSTICE GYAN SUDHA MISRA

For Petitioner(s) Mr. Vishnu Mehra, Adv.
Mr. Pramod Dayal, Adv.

For Respondent(s) Mr. Sajith. P, Adv.

UPON hearing counsel the Court made the following
O R D E R

On request of learned counsel for the petitioner,
list on 03.02.2012.

(Shashi Sareen)
Court Master

(Renuka Sadana)
Court Master